

DIVISION BENCH
COURT - II

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/682(KB)2017
IA(COMPANIES.ACT)/112(KB)2023,
IA(COMPANIES.ACT)/62(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	SUBRATA GHOSH VS MITRA GHOSH PUBLISHERS PVT.LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Subrata Ghosh] for the Petitioner

Mr. Sabyasachi Chowdhury, Adv.] for Respondents

Ms. S. Ghosh, Adv.

Mr. Rahul Auddy, Adv.

Mr. A. Ghosh, Adv.

Mr. A. Goptu, Adv.

ORDER

1. Ld. Counsel / AR for the parties present.
2. Heard the Ld. Counsel / AR for the parties at length.
3. **Reserved for orders.**
4. Convenience notes, if any, be filed within a period of one week.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**